## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.21/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Mr. Tikamchand Kothari

V/s. M/s. Apex Explosives Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. Shweta Shauna de for Respondents

**ORDER** 

## TCP No. 21/397-398/NCLT/MB/MAH/2016

- 1. The Registry is directed to issue a fresh Notice to the Parties.
- 2. In case no one appears, the matter shall be proceeded ex-parte on the next date of hearing. Let the matter be enlisted on 20-03-2017.

Sd/-

M.K. SHRAWAT. 8<sup>th</sup> February, 2017. **MEMBER (JUDICIAL)**